



सत्यमेव जयते



GOVERNMENT OF INDIA
TRADE MARKS REGISTRY
Intellectual Property Bhavan, Near Antop Hill Head Post Office
S.M. Road, Antop Hill, Mumbai - 400037 Tel: 24101144, 24101177, 24148251, 24112211
Fax: 24140808, 24132295 Website: www.ipindia.gov.in
Hearing Board virtual mode February-2024

	DATE OF HEARING & TIME	OPPOSITION NO.	APPLN NO.	NAME PF PARTIES	NAME OF REPRESENTATIVE	HEARING OFFICER
1	05/02/2024 10.30 AM TO 01.30 PM/	1235732	5612408	DIVYAN PANKAJ SURATWALA Vs SANJEEV KUMAR	ADITYA & CO tm.aditya@gmail.com Vs JATIN NANDA ipindia.nic.delhi@gmail.com	Assistant Registrar Manjusha madam
2	05/02/2024 10.30 AM TO 01.30 PM/	1124342	4118637	MAXWELL LIFE SCIENCE PVT. LTD. VS ALKEM LABORATORIES LTD.	MAA SHARDA ASSOCIATES maashardaassociates15@gmail.com Vs L. R. SWAMI CO visheshassociates@gmail.com	Assistant Registrar Manjusha madam
3	05/02/2024 10.30 AM TO 01.30 PM/	1121729	4118637	MAXWELL LIFE SCIENCE PVT. LTD. Vs S KANT HEALTHCARE LTD	MAA SHARDA ASSOCIATES maashardaassociates15@gmail.com Vs L. R. SWAMI CO visheshassociates@gmail.com	Assistant Registrar Manjusha madam
4	05/02/2024 10.30 AM TO 01.30 PM/	1201938	4882613	YASH CHOPRA PROPRIETOR OF JAIN DHABA AND FAMILY RESTURANT Vs GOPAL	MAA SHARDA ASSOCIATES maashardaassociates15@gmail.com Vs SACHIN MEHTA cssachinmehta@gmail.com	Assistant Registrar Manjusha madam
5	05/02/2024 10.30 AM TO 01.30 PM/	1126677	4118637	MAXWELL LIFE SCIENCE PVT. LTD. Vs INTAS PHARMACEUTICALS LTD.	MAA SHARDA ASSOCIATES maashardaassociates15@gmail.com Vs Y. J. TRIVEDI & CO. info@yjtrivedi.com	Assistant Registrar Manjusha madam

6	05/02/2024 10.30 AM TO 01.30 PM/	231371	1021506	JITENDRA CHIMANLAL PARIKH Vs MAHINDRA & MAHINDRA LTD.	KRISHNA & SAURASTRI ASSOCIATES LLP tm@krishnaandsaurastri.com Vs TAS & CO. TASNCO3@GMAIL.COM	Assistant Registrar Manjusha madam
7	06/02/2024 10.30 AM TO 01.30 PM/	1095511	4693865	MUSTUFA YUSUFBHAI KALVA Vs Sadegh Zargarzadeh	ROSHNI LACHHWANI roshni.lachhwani@gmail.com Vs KRISHNA & SAURASTRI ASSOCIATES LLP tm@krishnaandsaurastri.com	Assistant Registrar Manjusha madam
8	06/02/2024 10.30 AM TO 01.30 PM/	1457152	261571	SAN WU RUBBER MFG.CO.,LTD. Vs SWR BELTING (INDIA) PVT. LTD.	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs S.SINGH & ASSOCIATES info@singhnassociates.com	Assistant Registrar Manjusha madam
9	06/02/2024 10.30 AM TO 01.30 PM/	1457152	261572	SAN WU RUBBER MFG.CO.,LTD. Vs SWR BELTING (INDIA) PVT. LTD.	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs S.SINGH & ASSOCIATES info@singhnassociates.com	Assistant Registrar Manjusha madam
10	06/02/2024 10.30 AM TO 01.30 PM/	1061138	4468144	AMIT DEEPAK BATHEJA Vs SANSUI ACOUSTICS RESEARCH COPORATION	HEENA MOHINANI madhumohinani_mumbai@yahoo.co.in Vs REMFY & SAGAR remfry-sagar@remfry.com	Assistant Registrar Manjusha madam
11	06/02/2024 10.30 AM TO 01.30 PM/	1087492	4610877	KUSHANT KISHORKUMAR JAIN Vs P.N. Writer & Co. Private Limited	ARJUN T. BHAGAT & CO legal@atbhagatandco.com Vs W. S. KANE & CO. hwk@wskaneandco.com	Assistant Registrar Manjusha madam
12	07/02/2024 10.30 AM TO 01.30 PM/	973712	3805679	SAINT-GOBAIN INDIA PRIVATE LIMITED Vs INDIA GYPSUM (P) LTD.	ADITYA & ASSOCIATES tm@adityaandassociates.com Vs SANJOG PANDERE sanjog.pandere@gmail.com	Assistant Registrar Manjusha madam
13	07/02/2024 10.30 AM TO 01.30 PM/	973713	3805680	SAINT-GOBAIN INDIA PRIVATE LIMITED VS INDIA GYPSUM (P) LTD.	ADITYA & ASSOCIATES tm@adityaandassociates.com Vs SANJOG PANDERE sanjog.pandere@gmail.com	Assistant Registrar Manjusha madam

14	07/02/2024 10.30 AM TO 01.30 PM/	974553	3805680	SAINT-GOBAIN INDIA PRIVATE LIMITED Vs Karsanbhai Patel, an Indian national partner of M/s. Eros Minerock Products LLP	ADITYA & ASSOCIATES tm@adityaandassociates.com Vs K.C. PATEL & CO. adv.vhdesai@gmail.com	Assistant Registrar Manjusha madam
15	07/02/2024 10.30 AM TO 01.30 PM/	849510	2223876	SAINT-GOBAIN GYPROC INDIA LIMITED Vs INDIA GYPSUM PVT. LTD	ADITYA & ASSOCIATES. info@adityaandassociates.com Vs SANJOG PANDERE sanjog.pandere@gmail.com	Assistant Registrar Manjusha madam
16	08/02/2024 10.30 AM TO 01.30 PM/	211489	1171465	SANRIO COMPANY LTD. Vs KITTY FOOD PRODUCTS	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs MAHTTA & CO. trademarks@mahtta.co.in	Assistant Registrar Manjusha madam
17	08/02/2024 10.30 AM TO 01.30 PM/	178983	754155	GIRISH SAJANDAS CHUGRA Vs KIRAN MARKETING	INTERNATIONAL TRADE MARKS BUREAU. tm@krishnaandsaurastri.com Vs LALJI ADVOCATES trademarks@laljitm.in	Assistant Registrar Manjusha madam
18	08/02/2024 10.30 AM TO 01.30 PM/	212216	1171465	SANRIO COMPANY LTD. Vs ARPIT FOOD PRODUCTS	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs MAHTTA & CO. trademarks@mahtta.co.in	Assistant Registrar Manjusha madam
19	08/02/2024 10.30 AM TO 01.30 PM/	211489	1171465	SANRIO COMPANY LTD. Vs KITTY FOOD PRODUCTS	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs MAHTTA & CO. trademarks@mahtta.co.in	Assistant Registrar Manjusha madam
20	08/02/2024 10.30 AM TO 01.30 PM/	211488	1171464	SANRIO COMPANY LTD. Vs KITTY FOOD PRODUCTS	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs MAHTTA & CO. trademarks@mahtta.co.in	Assistant Registrar Manjusha madam
21	08/02/2024 10.30 AM TO 01.30 PM/	212726	1171444	SANRIO COMPANY LTD. Vs SAVERA SOAP MILLS (REGD.)	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs MAHTTA & CO. trademarks@mahtta.co.in	Assistant Registrar Manjusha madam

22	12/02/2024 10.30 AM TO 01.30 PM/	746977	1711942	KALSHA BUIDLERS PVT.LTD. Vs UTI ASSET MANAGEMENT COMPANY LTD.	BOAZZ LAW CHAMBER ranni@boazzlawchambers.com	Assistant Registrar Manjusha madam
23	12/02/2024 10.30 AM TO 01.30 PM/	255089	1091594	WOCKHARDT LIMITED Vs SYSTOPIC LABORATORIES LIMITED	ACME COMPANY INFO@THEACMECO.COM	Assistant Registrar Manjusha madam
24	12/02/2024 10.30 AM TO 01.30 PM/	188222	1168774	PUKHARAJ CHATARARAM MEDIYA Vs SHRI MAHALAXMI PRODUCTS	CHANDRAKANT & CO. tmrindia@gmail.com Vs L.R. SWAMI CO. trademark@lrswami.com	Assistant Registrar Manjusha madam
25	13/02/2024 10.30 AM TO 01.30 PM/	737662	1550516	INORBIT MALLS (INDIA) PVT. LTD. Vs ORBIT CORPORATION LIMITED	Khaitan & Co. tm.mum@khaitanco.com Vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA. jgbdadvo@gmail.com	Assistant Registrar Manjusha madam
26	13/02/2024 10.30 AM TO 01.30 PM/	737663	1550517	INORBIT MALLS (INDIA) PVT. LTD. Vs ORBIT CORPORATION LIMITED	Khaitan & Co. tm.mum@khaitanco.com Vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA. jgbdadvo@gmail.com	Assistant Registrar Manjusha madam
27	13/02/2024 10.30 AM TO 01.30 PM/	737664	1550518	INORBIT MALLS (INDIA) PVT. LTD. Vs ORBIT CORPORATION LIMITED	Khaitan & Co. tm.mum@khaitanco.com Vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA. jgbdadvo@gmail.com	Assistant Registrar Manjusha madam
28	13/02/2024 10.30 AM TO 01.30 PM/	737668	1550519	INORBIT MALLS (INDIA) PVT. LTD. Vs ORBIT CORPORATION LIMITED	Khaitan & Co. tm.mum@khaitanco.com Vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA. jgbdadvo@gmail.com	Assistant Registrar Manjusha madam
29	13/02/2024 10.30 AM TO 01.30 PM/	737665	1550520	INORBIT MALLS (INDIA) PVT. LTD. Vs ORBIT CORPORATION LIMITED	Khaitan & Co. tm.mum@khaitanco.com Vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.	Assistant Registrar Manjusha madam

30	14/02/2024 10.30 AM TO 01.30 PM/	1010445	4077518	THE PROCTER & GAMBLE COMPANY Vs M/s Vini Cosmetics Pvt. Ltd.,	K & S PARTNERS ipotm@knspartners.com Vs Y. J. TRIVEDI & CO. info@yjtrivedi.com	Assistant Registrar Manjusha madam
31	14/02/2024 10.30 AM TO 01.30 PM/	162043	1005452	RAJENDRA BABULAL MALU Vs PRABHAKAR TRADING CO.	HIRAL C. JOSHI. trademarks@cmjoshi.com Vs Y.J. TRIVEDI & CO info@yjtrivedi.com	Assistant Registrar Manjusha madam
32	15/02/2024 10.30 AM TO 01.30 PM/	824510	2191285	PARLE PRODUCTS PVT.LTD. Vs HAPPY MASALA GRUH	R.K. DEWAN & CO. trademarks@rkdewan.com	Assistant Registrar Manjusha madam
33	15/02/2024 10.30 AM TO 01.30 PM/	1146150	4500229	PRATIBHA VANI Vs VIP Industries Limited	NAYAN RAWAL TRADE MARK nayanrawal@gmail.com Vs SANJEEV SHRIKANT NIPHADKAR sanjeev@sniphadkar.co.in	Assistant Registrar Manjusha madam
34	15/02/2024 10.30 AM TO 01.30 PM/	1064486	4438107	MR. MANISH GIRDHARLAL GATHANI Vs INDIA PISTONS LIMITED,	KIRAN KUMAR DANG kiranrk13@gmail.com VS MOHAN ASSOCIATES. brinda@iprightsindia.com	Assistant Registrar Manjusha madam
35	15/02/2024 10.30 AM TO 01.30 PM/	1064485	4438106	MR. MANISH GIRDHARLAL GATHANI Vs INDIA PISTONS LIMITED,	KIRAN KUMAR DANG kiranrk13@gmail.com Vs MOHAN ASSOCIATES. brinda@iprightsindia.com	Assistant Registrar Manjusha madam
36	19/02/2024 10.30 AM TO 01.30 PM/	266308	2813814	SHAYAR D. PANJWANI Vs PANJWANI ENTERPRISE	JOSEPH VARIKASERY varikasery@yahoo.com Vs KAUSHALYA PRAJAPATI kaushprajapati007@gmail.com	Richa madam
37	19/02/2024 10.30 AM TO 01.30 PM/	259017	1394293	ANANT JAGADISH SAMAIL Vs SURESH TUKARAM GHOSALKAR	MAKHIJA & ASSOCIATES. ipindia11@trademark.in	Richa madam

38	20/02/2024 10.30 AM TO 01.30 PM/	736498	1574588	RAJESH MAKHIJA Vs SDI CORPORATION	VARIKASERY & VARIKASERY. varikasery@yahoo.com Vs KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com	Assistant Registrar Manjusha madam
39	20/02/2024 10.30 AM TO 01.30 PM/	280462	3316612	PUSHPA SHYAM VALESHA Vs Mr. Najir Pharid Shekh	KRISLAW CONSULTANTS krislawip@gmail.com Vs LAW SOLUTIONS info.lawsolutionsipr@gmail.com	Assistant Registrar Manjusha madam
40	20/02/2024 10.30 AM TO 01.30 PM/	732799	1541888	PRADEEP G. ROTHOD Vs DEEPAK M. JAIN	ANAND AND ANAND. trademark@anandandanand.com Vs CHANDRAKANT M. JOSHI cmjoshi@bom3.vsnl.net.in	Assistant Registrar Manjusha madam
41	20/02/2024 10.30 AM TO 01.30 PM/	2297915	841612	MAHARASHTRA OIL EXT PVT. LTD. Vs PARUL FOODS SPECIALITIES (P) LTD.	KRISHNA & SAURASTRI ASSOCIATES LLP tm@krishnaandsaurastri.com Vs H P SINGH, ADVOCATE. anoopsinghco@gmail.com	Assistant Registrar Manjusha madam
42	20/02/2024 10.30 AM TO 01.30 PM/	788754	2061559	EMCURE PHARMACEUTICALS LIMITED Vs LABORATOIRES GRIFFON PVT.LTD.	ADITYA & ASSOCIATES. info@adityaandassociates.com Vs LABORATOIRES GRIFFON PVT.LTD. legal@francoindian.com	Assistant Registrar Manjusha madam
43	21/02/2024 10.30 AM TO 01.30 PM/	817580	2373357	DHALARAM CHOUDHARY Vs MR. MULJI G. CHOWDHARY	GIRISH MOHANLAL CHAWLA chawlagm@gmail.com Vs ARJUN T. BHAGAT & CO. legal@atbhagatandco.com	Assistant Registrar Manjusha madam
44	21/02/2024 10.30 AM TO 01.30 PM/	949828	3784927	SANDEEP JAISWAL Vs PRAVEEN LALWANI	ASMITA SALIL SHINDE asmitashinde05@gmail.com Vs SHYAM ARHA, ADVOCATE shyamsarha@gmail.com	Assistant Registrar Manjusha madam
45	21/02/2024 10.30 AM TO 01.30 PM/	1111285	4830846	EURO VALLEY Vs ABDUL REHMAN ATTARWALA	HEENA MOHINANI madhumohinani_mumbai@yahoo.co.in Vs ADITYA & ASSOCIATES tm@adityaandassociates.com	Assistant Registrar Manjusha madam

46	21/02/2024 10.30 AM TO 01.30 PM/	840021	2108537	SURENDRA A. DOSHI Vs BUNGE INDIA PRIVATE LIMITED	SACHIN BHANUBHAI MANSETA sachinmanseta@gmail.com Vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA. jgbdadvo@gmail.com	Assistant Registrar Manjusha madam
47	26/02/2024 10.30 AM TO 01.30 PM/	1032239	4026258	SABRINA MERCHANT Vs HIRAL RUPAREL	AKANKSHA SINGH sng.h.akanksha@gmail.com Vs GAJRIA & CO. indiaattorney@gmail.com	Assistant Registrar Manjusha madam
48	26/02/2024 10.30 AM TO 01.30 PM/	222688	1294169	ZUVENTUS HEALTHCARE LTD. Vs NUTRAMED PHARMACEUTICALS PVT. LTD.	ADITYA & ASSOCIATES tm@adityaandassociates.com	Assistant Registrar Manjusha madam
49	26/02/2024 10.30 AM TO 01.30 PM/	938991	2681393	MACRON S.P.A. Vs RUPA & COMPANY LIMITED	R.K. DEWAN & CO. trademarks@rkdewan.com VS TRADE MARK REGISTRATION BUREAU. tmbureau@gmail.com	Assistant Registrar Manjusha madam
50	27/02/2024 10.30 AM TO 01.30 PM/	972591	3936829	WILLIAM D'SOUZA Vs MARRIOTT WORLDWIDE CORPORATION	JOSEPH VARIKASERY varikasery@yahoo.com Vs ANAND AND ANAND. trademark@anandandanand.com	Assistant Registrar Manjusha madam
51	27/02/2024 10.30 AM TO 01.30 PM/	1227884	5563942	ARNAV A. MEHTA Vs AYAAN TRENDZ PVT. LTD.	USHA A. CHANDRASEKHAR. info@athreyassociates.in Vs SANJAY DRASHTEE & CO., sanjayadvo@yahoo.co.in	Assistant Registrar Manjusha madam
52	27/02/2024 10.30 AM TO 01.30 PM/	205592	1304072	OMAR KASSIM AL-ESAYI MARKETING C. LTD. Vs KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT.LTD.	KRISHNA & SAURASTRI. tm@krishnaandsaurastri.com Vs DELHI REGISTRATION SERVICE drspatent@yahoo.com	Assistant Registrar Manjusha madam

53	27/02/2024 10.30 AM TO 01.30 PM/	882000	3398849	MR. RAMCHAND MOTWANI Vs PARAS RICE PRODUCTS PVT. LTD	SOUMYA KUMAR PALO Vs LALJI ADVOCATES trademarks@laljitm.in	Assistant Registrar Manjusha madam
54	28/02/2024 10.30 AM TO 01.30 PM/	1175677	4330221	RAJIV PRAVIN SHAH Vs AMBAVIBHAI KESHVJIBHAI BHUVA	H.R.GUPTA & COMPANY reliabletmr1@gmail.com Vs ALPESH N. DAVDA alpeshdavda@gmail.com	Assistant Registrar Manjusha madam
55	28/02/2024 10.30 AM TO 01.30 PM/	767945	1821184	BAYER FERTILIZER PVT LTD Vs BAYER AG.	IPR LAWASSOCIATES (MUMBAI) tmmumbai@iprla.org Vs DE PENNING & DE PENNING. trademark@depenning.com	Assistant Registrar Manjusha madam
56	29/02/2024 10.30 AM TO 01.30 PM/	1030697	4300633	RAJESH HARILAL MIRGH, TRADING AS : ULTRA LUBRICANTS Vs UL LLC	HEENA MOHINANI madhumohinani_mumbai@yahoo.co.in Vs S.S. RANA & CO. pp@ssrana.com	Assistant Registrar Manjusha madam
57	29/02/2024 10.30 AM TO 01.30 PM/	841151	2123852	SIDDHAYU AURVEDIC RESEARCH FOUNDATION PVT LTD Vs DABUR INDIA LIMITED	VIVEK LODHA vivlodha@gmail.com	Assistant Registrar Manjusha madam
58	29/02/2024 10.30 AM TO 01.30 PM/	802326	1832673	ALLIED BLENDERS AND DISTILLERS PRIVATE LIMITED Vs WAL-MART STORES, INC.	ANAND AND ANAND. trademark@anandandanand.com Vs LALL LAHIRI AND SALHOTRA. gpo@lls.in	Assistant Registrar Manjusha madam
59	29/02/2024 10.30 AM TO 01.30 PM/	1021675	4244618	ESSENCORE LIMITED Vs VIKRANT MALIK	R.K. DEWAN & CO. trademarks@rkdewan.com Vs BALAJI IP PRACTICE info@balajippractice.com	Assistant Registrar Manjusha madam